

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

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**M.A. No.60/52/2019
O.A. No.60/1168/2017**

Date of decision: 29.04.2019

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

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1. Netar Pal s/o Mamraj, age 49 years, House No.100, Village Dadumajara, Chandigarh, Pin Code:160014.
2. Saminder Singh S/o Chanda Singh Village Paragpur, Tehsil Dera Bassi, District SAS Nagar, Mohali, Pin Code: 140506.
3. Moti Lal s/o Lt. Sh. Inder Bahadur r/o H. No.551, Kamano Nagar, Nayagaon, Tehsil & District SAS Nagar, Mohali, Pin Code: 160103.
4. Tirumal s/o Pumalay r/o House No.968, Maulijagran, Vikas Nagar, Chandigarh, Pin Code: 160102.
5. Ram Adhar s/o Sita Ram r/o House No.4800, Maloya Colony, Maloya, Chandigarh, Pin Code: 160025.
6. Ram Chander s/o Puttu r/o House No.13, Chahal Farm, Maloya, Chandigarh.
7. Jai Ram s/o Surat Deem r/o House No.68, Shahpur, Rajiv Colony, Chandigarh.
8. Sukhai s/o Magrey r/o Jughi No.170, Shahpur Rajiv Colony, Chandigarh.
9. Sant Ram s/o Amar Nath, r/o House No.840/B, small flat, Dhanas, Chandigarh.
10. Subramanium s/o Kalian r/o House No.3983, Maulijagran colony, Chandigarh.

...APPLICANTS

VERSUS

1. Chandigarh Administration, through its Administrator, Raj Bhawan, Chandigarh.
2. Advisor to Administrator, Chandigarh Administration, Deluxe Building, Sector-9, Chandigarh.
3. Finance Secretary (Administration) Finance Department, Chandigarh Administration, 4th Floor, UT Secretariat, Sector 9, Chandigarh.
4. Estate Officer, Estate Office, Sector-17, Chandigarh.
5. Tehsildar (Enforcement wing) Estate Office, Chandigarh, Sector-17, U.T. Chandigarh.
6. Chief Engineer, Chandigarh, Deluxe Building, Sector-9, Chandigarh.

... RESPONDENTS

PRESENT: Ms. Neha Jain vice Sh. K.S. Dadwal, counsel for the applicants.
Ms. Jyotika vice Sh. Rajesh Punj, counsel for the respondents.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. After arguing the matter for some-time, when learned counsel for the applicants realized that this Court cannot extend the scope of the matter in the execution, beyond what is settled in order of this Court, she seeks permission to withdraw this Execution Application, with liberty to challenge the order passed by the respondents, on original side.
2. Ordered accordingly.

**(P. GOPINATH)
MEMBER (A)**

Date: 29.04.2019.
Place: Chandigarh.

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**(SANJEEV KAUSHIK)
MEMBER (J)**

